

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
O.A. NO. 548 OF 2013**

Thursday, this the 11th day of July, 2013

CORAM:

HON'BLE MR.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

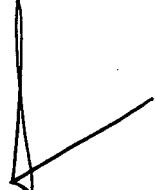
1. B Suraj Kumar
S/o.Bhaskaran
Technician Grade I, Electrical Loco Shed
Erode, Southern Railway, Salem Division,
Residing at Azhiyikathuveli,
Kalarcode, Alappuzha -3
2. V.Gireesh Vijayan
S/o.Vijayan
Technician Grade I
Electrical Loco Shed
Erode, Southern Railway
Salem Division,
Residing at Valiyathu Veedu
Kanjavely P.O, Kollam
3. P.V Murali
S/o.Viswanathan Nair
Technician Grade II
Electrical Loco Shed, Erode
Southern Railway
Salem Division
Residing at Attahuzhikattu Mattethil
Kanichukulangara P.O
Cherthala

Applicants

(By Advocate Mr.Martin G Thottan)

Versus

1. The Chief Personnel Officer
Southern Railway
Park Town P.O, Chennai – 03
2. The Chief Electrical Traction Engineer
Southern Railway
Headquarters Office
Chennai – 3
3. The Divisional Electrical Engineer (Operation)
Southern Railway
Trivandrum Division, Trivandrum -14
4. P.M Biju, Technician Grade I
Electrical Loco Shed
Southern Railway
Erode – 638 002



5. N.Y.Abdul Jaleel
Technician Grade I
Electrical Loco Shed
Southern Railway
Erode – 638 002
6. Roby Peter Neelangal
Technician Grade I
Electrical Loco Shed
Southern Railway
Erode – 638 002
7. K.Gireesh Kumar, Technician Grade I
Electrical Loco Shed
Southern Railway
Erode – 638 002
8. T.K Binumon
Technician Grade I
Electrical Loco Shed
Southern Railway
Erode – 638 002
9. S.Gireesh Kumar
Technician Grade I
Electrical Loco Shed
Southern Railway
Erode – 638 002
10. B.Sreekumar
Technician Grade II
Electrical Loco Shed
Southern Railway
Erode – 638 002
11. K.M.Shin Kumar
Technician Grade II
Electrical Loco Shed
Southern Railway
Erode – 638 002

- Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil (R1-3))

The application having been heard on 11.7.2013, the Tribunal on the same day delivered the following:



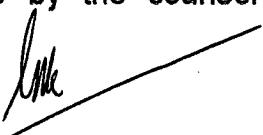
ORDER

When the Original Application was taken up for admission today, counsel for the respondents invited my attention to the reply statement filed on behalf of the respondents 1-3, wherein they have stated as under:-

" The respondents humbly submit that in view of the urgency to fill up the posts in the newly commissioned Shed for its smooth running and also due to the fact that there were enough volunteers in the list forwarded by Salem Division, the Respondents had issued Annexure A2 order dated 07.06.2013 posting one Junior Engineer and 9 Technicians to the MEMU Shed at Quilon. The Respondents regret for the lapse in issuing A2 posting order without calling for volunteers from Chennai and Salem Divisions duly notifying the details of various grades of Technicians sanctioned for the MEMU Shed at Quilon. The Respondents humbly submit that this is only due to oversight.

The Respondents further submit that it is proposed to cancel the Annexure A-2 order and issue a fresh notification calling for volunteers from the EMU/MEMU Sheds of Chennai and Salem Divisions, duly advising the number of posts sanctioned in various grade3s of Technician and Junior Engineer. After receiving the list of volunteers, posting will be made based on their seniority as well as on the basis of the administrative conveniences in relieving the employees from the present place of working. "

2. The respondents have regretted the lapse in issuing Annexure A-2 posting order without calling for volunteers from Chennai and Salem Divisions and it is proposed to cancel the Annexure A-2 order and issue a fresh notification. The counsel for the applicant submitted that in view of the submission made by the respondents, the Original Application can be closed. Accordingly, the Original Application is closed in view of the submission made by the counsel for the respondents. No costs.


(K.GEORGE JOSEPH)
ADMINISTRATIVE MEMBER

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